

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4108
TO BE ANSWERED ON DECEMBER 19, 2024**

FUNDS SANCTIONED AND DISBURSED TO GOA UNDER SCM

NO. 4108. SHRI CAPTAIN VIRIATO FERNANDES:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the funds sanctioned and disbursed by the Union Government for Goa under Smart Cities Mission (SCM);**
- (b) whether any funds are pending for disbursement and if so, the reasons therefor;**
- (c) the details of the fund utilisation certificates submitted by the State Government of Goa or the concerned company;**
- (d) whether any time-frame has been fixed by the Government for completing the said works under SCM and if so the details thereof along with the penalty, if any, imposed on the concerned parties for the delay of works; and**
- (e) the details of the report on Smart City Project submitted by the State Government of Goa in this context?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (c) Under Smart Cities Mission (SCM), the Central Government has a total outlay of ₹48,000 crore for the 100 smart cities. As on 30.11.2024, a central assistance of ₹441 crore out of a total of ₹500 crore has been released to the State of Goa under SCM, out of which ₹411 crore (93% of the central assistance released) has been utilized. The funds are released to smart cities based on demands raised, release of State matching share and utilization of central and state assistance released to the cities so far.**
- (d) & (e) On the request received from various State/UT Governments, the period of SCM has been extended up to 31st March, 2025. As per the Guidelines of SCM, the implementation of the Mission at the City level will be done by a Special Purpose Vehicle (SPV) created for the purpose. The SPV will plan, appraise, approve, release funds, implement, manage, operate, monitor and evaluate the Smart City development projects. The responsibility for ensuring timely completion of projects lies with the respective SPV as all project contracts under SCM are mutually executed between the SPV and the concerned parties. Smart Cities are continuously updating financial progress of the projects and physical progress of geotagged assets on Geospatial Management Information System portal and the same is being regularly monitored by Ministry of Housing and Urban Affairs.**
